

*Reactors under commissioning/construction*

Location and State	Units	Capacity (MW)
Kudankulam, Tamil Nadu	KKNPP-2	1000
Rawatbhata, Rajasthan	RAPS-7	700
	RAPS-8	700
Kakrapar, Gujarat	KAPS-3	700
Under commissioning	KAPS-4	700

The total amount allocated in this regard in the last five years is approximately ₹ 225 crores.

(b) to (d) Yes Sir. Adequate allocations have been made for installation, upgradation and maintenance of various surveillance equipment and other security measures at nuclear power plant sites.

**Projects for nuclear power generation**

326. SHRI D.P. TRIPATHI :

SHRI B.K. HARI PRASAD:

Will the PRIME MINISTER be pleased to state:

(a) the details of the projects for nuclear power generation proposed by Government in the last two Five Year Plans along with the success achieved in this regard and the names and sites where such projects have been commissioned/are pending during the said period;

(b) the amount of total power generation that is shared with Maharashtra and Karnataka separately; and

(c) the total number of nuclear power projects pending for approval from Government, State-wise and the reasons for the pendency, project-wise?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH) : (a) The details of projects proposed as part of the Tenth Plan and Eleventh Plan and Eleventh (last two Five Year Plans) and their status is given in Statement (*See below*).

(b) The power generated by nuclear power plants is allocated to beneficiary States and Union Territories in the electricity region by Ministry of Power.

The current share of Maharashtra is as follows:

Station and Capacity	Approximate Share (%)
Tarapur Atomic Power Station Units 1 and 2 (TAPS 1 and2) (320 MW)	50
Tarapur Atomic Power Station Units 3 and 4 (TAPS 3and4) (1080 MW)	41
Kakrapar Atomic Power Station Units 1 and 2 (KAPS 1and2) (440 MW)	34

The current share of Karnataka is as follows:

Station & Capacity	Approximate Share (%)
Madras Atomic Power Station (MAPS) (440 MW)	7
Kaiga Generating Station Units 1 and 2 (KGS 1 &2) (440 MW)	27
Kaiga Generating Station Units 3 and 4 (KGS 3&4 ) (440 MW)	30
Kudankulam Nuclear Power Project Unit 1 (KKNPP-1) (1000 MW)	22

(c) There are presently no proposals for nuclear power projects pending with the Government for approval.

***Statement***

*Details regarding nuclear projects*

Scheme	Status
<b>TENTH PLAN</b>	
<b>a. Ongoing Schemes</b>	
TAPP 3and 4 (2X540 MW), Tarapur, Maharashtra	Unit 3 completed in August, 2006 Unit 4 in September, 2005
Kaiga 3&4 (2X220 MW), Kaiga, Karnataka	Unit 3 completed in May, 2007 Unit 4 in January 2011
KKNPP 1&2 (2X1000 MW), Kudankulam, Tamil Nadu	Unit-1 completed in December, 2014, Unit-2 expected to be completed in 2015-16

Scheme	Status
<b>b. New Schemes</b>	
RAPP 5&6 (2X220 MW), Rawatbhata, Rajasthan	Completed in 2010
7NP 1 &2 (2X700 MW) 7 NP 3&4 (2X700 MW) Pre-project Activities LWR 3&4 (2X1000 MW) LWR 5&6 (2X1000 MW) Pre-project Activities	‘in principle’ approval for sites obtained in Tenth Plan
PFBR (500 MW), Kalpakkam, Tamil Nadu	
AHWR (300 MW)	Expected to be completed in September, 2016 Rescheduled to Twelfth Plan
<b>ELEVENTH PLAN</b>	
<b>a. Ongoing Schemes</b>	
Kaiga 3&4 (2X220 MW), Kaiga, Karnataka	Unit 3 completed in May, 2007 Unit 4 in January, 2011
KKNPP 1&2 (2X1000 MW), Kudankulam, Tamil Nadu	Unit-1 completed in December, 2014, Unit-2 expected to be completed in 2015-16
RAPP 5&6 (2X220 MW), Rawatbhata, Rajasthan	Completed in 2010
PFBR (500 MW), Kalpakkam, Tamil Nadu	Expected to be completed in September, 2016
<b>b. New Schemes</b>	
KAPP 3&4 (2X700 MW), Kakrapar, Gujarat (7NP 1 &2)	Under Construction
RAPP 7&8 (2X700 MW), Rawatbhata, Rajasthan (7NP 3&4)	Under Construction
7 NP 5&6 (2X700 MW)	‘In principle’ approval for Gorakhpur, Haryana Site obtained. Pre-project activities started in Eleventh Plan. Financial sanction accorded, being readied for start of construction
7NP 7&8 (2X700 MW) Pre-project Activities	‘in principle’ approval for Chutka, Madhya Pradesh site obtained. Pre-project activities taken up.

Scheme	Status
KKNPP 3&4 (2X1000 MW) Kudankulam, Tamil Nadu	Financial sanction accorded, being readied for start of construction
JNPP 1 &2 (2X1650 MW), Jaitapur, Maharashtra	Pre-project activities taken up, project proposal under discussion with Areva, France
KKNPP 5&6 (2X1000 MW), Kudankulam, Tamil Nadu	Deferred for future
LWR 11&12 (2X1000 MW)	'In principle' approval for Chhaya Mithi virdi, Gujarat site obtained. Pre-project activities started in Eleventh Plan.
JNPP 3&4 (2X1650 MW), Jaitapur, Maharashtra	Deferred for future
LWR 13&14 (2X1000 MW)	'In principle' approval for Kovvada, Andhra Pradesh site obtained. Pre-project activities started in Eleventh Plan.
FBR 1 &2, (2X500 MW)	Pre-project activities taken up
AHWR (300 MW)	Deferred to Twelfth Plan

#### Nuclear reactors under IAEA

327. SHRI AAYANUR MANJUNATHA : Will the PRIME MINISTER be pleased to state:

(a) whether all the nuclear power reactors in the country are under the International Atomic Energy Agency (IAEA) safeguards, if so, the details thereof, reactor-wise;

(b) whether all these reactors are fuelled by indigenous uranium and if so, the details thereof; and

(c) if not, the details of the countries from where uranium is being imported for fuelling these reactors?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH) : (a) Federation of Indian Chambers of Commerce and Industry (FICCI) in its Working Group Report on Civil Nuclear Energy (2009), *inter-alia*, suggested certain amendments to the Atomic Energy Act, 1962 to enable private sector participation in nuclear power generation as a majority partner.